

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.-320

Appeal No. 628/252/ND/2019

IN THE MATTER OF:

Income Tax Officer, Ward 16 (2)

....Applicant

Vs.

ROC and Ors. (M/s Mahalakshmi Cresec Pvt Ltd)

....Respondent

SECTION

Under Section 252

Order delivered on 24.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel for Income Tax has put in appearance and states that the Director has been served through publication. None present on behalf of the respondent. Pursuant to the earlier order they were proceeded ex-parte. Arguments heard. Reserved for orders.

Sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

Sd/-

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)

LV